# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

### UNSTARRED QUESTION NO. 2357 TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2021

#### COMPANIES UNDER ATMANIRBHAR BHARAT ROJGAR YOJANA

2357. SHRI ANNASAHEB SHANKAR JOLLE:

SHRI B.Y. RAGHAVENDRA:

**SHRI L.S. TEJASVI SURYA:** 

**SHRI SANGANNA AMARAPPA:** 

**SHRI PRATHAP SIMHA:** 

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise number of applications received from companies under the Atmanirbhar Bharat Rojgar Yojana (ABRY);
- (b) the number of beneficiaries State-wise benefited so far from the ABRY along with the total quantum of assistance likely to be provided by the Government;
- (c) the measures taken by the Government for the quick disbursal of PF amount to workers in case of emergency, retirement and general withdrawal; and
- (d) the average time taken to process applications from workers from the date of applying and whether there has been an increase in the speed of processing and if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): The State-wise beneficiary establishments and employees and amount disbursed as on 04.12.2021 is at Annexure.

- (c): The measures taken by Government for the quick disbursal of PF amount to workers are as follows:
  - i. Auto settlement of Employees' Provident Fund (EPF) claims was introduced by Employees Provident Fund Organisation (EPFO) in January, 2020.
  - ii. Multi-location claim settlement facility was introduced in EPFO to provide the uninterrupted services to the EPF members at the time of any disaster like pandemic, floods, earthquake, etc when it may not be possible to process claims in such Disaster Affected office(s). This arrangement has helped in delivery of uninterrupted services to the EPF members and also helped in disaster proofing of the offices of EPFO.

(d): The average time taken to process claim settlement year wise is as follows:-

Financial	Average time taken to process claim (in days)		
Year			
2019-20	11.5 days		
2020-21	8.4 days		
2021-22 (as on 06.12.2021)	7.3 days		

As can be seen in the table above, the speed for settlement of claims has increased during FY 2019-20 to FY 2021-22.

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Annex referred to in reply to part (a) & (b) of the Lok Sabha Untarred Question No. 2357 for 13.12.2021

State-Wise list of Beneficiary Establishments (Estts.), Employees and Benefit Amount (Till 04.12.2021)					
Sr. No.	State	Estts.	New Employees	BENEFIT AMOUNT (In Rs.)	
	ANDAMAN AND NICOBAR				
1	ISLANDS	32		, ,	
2	ANDHRA PRADESH	3,025	1,07,324	77,51,87,953	
3	ARUNACHAL PRADESH	9	59	3,80,640	
4	ASSAM	436	11,873	7,14,09,916	
5	BIHAR	902	17,616	15,74,59,757	
6	CHANDIGARH	1,268	43,618	29,42,33,850	
7	CHATTISGARH	2,286	55,733	40,76,13,436	
8	DELHI	2,443	1,47,520	87,18,86,213	
9	GOA	437	14,427	9,27,41,595	
10	GUJARAT	12,379	4,44,741	2,78,63,52,624	
11	HARYANA	5,974	i i	, , , , ,	
12	HIMACHAL PRADESH	1,700	56,681		
13	JAMMU AND KASHMIR	681	12,895		
14	JHARKHAND	1,649	41,587		
15	KARNATAKA	8,024	3,07,164	2,21,63,55,794	
16	KERALA	2,034			
17	LADAKH	12	163	8,96,149	
18	MADHYA PRADESH	4,760	1,38,512	1,03,57,85,589	
19	MAHARASHTRA	17,524	6,49,560	4,09,72,34,366	
20	MANIPUR	38	765	53,73,983	
21	MEGHALAYA	31	966	1,47,23,933	
22	MIZORAM	12	292	41,97,954	
23	NAGALAND	7	43	4,38,698	
24	ORISSA	3,182	59,485	46,17,12,892	
25	PUNJAB	5,249			
26	RAJASTHAN	8,725	2,19,079	1,41,91,17,573	
27	SIKKIM	95	2,747		
28	TAMIL NADU	12,803			
29	TELANGANA	4,097			
30	TRIPURA	130	3,091		
31	UTTAR PRADESH	9,548			
32	UTTARAKHAND	1,931	i i		
33	WEST BENGAL	5,593			
	Grand Total	1,17,016			

Source: EPFO, Ministry of Labour & Employment.